

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

*Imphal, the 13<sup>th</sup> November, 2017*

HCM/I-4/76-Estt(VII)/

It is hereby notified that working hour of the office of the Registry, High Court of Manipur, is re-scheduled from 09:45 A.M. to 04:00 P.M. and as for Court hour from 10:00 A.M. to 03:45 P.M. with break from 12:45 P.M. to 01:30 P.M. for the period from 16<sup>th</sup> November, 2017 till 31<sup>st</sup> January, 2018.

For the remaining period, the working hour shall remain as usual i.e. 10:00 A.M. to 04:30 P.M. and Court hour from 10:30 A.M. to 04:15 P.M. with break from 01:15 P.M. to 02:00 P.M.

This will be effective from the 16<sup>th</sup> November, 2017.

By order,

(A. GUNESHWAR SHARMA)  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

---

*Endt. No. HCM/I-4/76-Estt(VII)/ 7 3191-204 Imphal, the 13<sup>th</sup> November, 2017*  
Copy to :

1. The Registrar (Vigilance)/(Judl.)/(Admn.), High Court of Manipur.
2. The Jt. Registrar (Admn.), High Court of Manipur.
3. The Deputy Registrar, (Judl.)/(Accounts/Planning)/(Admn. PM&P), High Court of Manipur.
4. The Secretary, High Court Bar Association of Manipur.
5. The Secretary, All Manipur Bar Association.
6. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur  
- *for kind information of His Lordship.*
7. The Assistant Registrar-I/II/III/, L.R.O./ Sr. Grade Stenographer, High Court of Manipur.
8. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.  
- *for kind information to His Lordship.*
9. All Private Secretaries, High Court of Manipur.
10. The System Analyst, High Court of Manipur.  
- For uploading the notification in the official website.
11. All the Superintendents/Stamp Reporters/Programmer, High Court of Manipur.
12. The Editor, .....  
- For publication as a news item.
13. Guard File/ Concerned file.
14. Notice Board.

*A. Guneshwar Sharma*

REGISTRAR GENERAL  
HIGH COURT OF MANIPUR